

F.No. 01(03)/Roster/CESTAT/2022(part-3)
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 04.11.2022

ORDER NO. 200 of 2022


Hon'ble President is pleased to partially modify the roster order no. 187 of 2022 for **CESTAT, New Delhi** on **07.11.2022** as follows:

PERIOD	CORAM	WORKS ASSIGNED
07.11.2022 and on subsequent days, if adjourned	Hon'ble Mr. Justice Dilip Gupta, President, Mr. P. V. Subba Rao, Hon'ble Member (Technical) and Ms. Rachna Gupta, Hon'ble Member (Judicial)	Anti Dumping matters

Note:

1. On 07.11.2022 and on subsequent days, if adjourned, Division Bench matters will be taken up after the hearing of Anti-Dumping matters are over. The Single Member cases listed before Ms. Rachna Gupta, Member (Judicial) will be taken by Mr. Anil Choudhary, Member (Judicial) during the hearing of Anti-Dumping cases.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Harshita Pandey)
Assistant Registrar
O/o Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, New Delhi/Hyderabad/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Assistant Registrar